

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

M.A. 563/99 in M.A. 564/99 O.A. 2517/98

New Delhi this the 2nd Day of November, 2000.

HON'BLE SHRI S.R. ADIGE, VICE CHAIRMAN (A) HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Musharraf Ali, S/o Shri Niyamat Ali R/o 6 Bhagwant Ghat Defence Colony, Civil Lines, Kanpur.

Applicant

(By advocate: None)

Versus

- Union of India through Secretary, Ministry of Defence, Department of Defence Production, New Delhi.
- 2. Chairman/Director General of Ordnance Factories, 10-A Auckland Road, Calcultta.
- 3. Chairman, Union Public Service Commission, Dholpur House, Shajahan Road, New Delhi.

Respondents

(By Advocate: None)

ORDER (ORAL)

Hon'ble Shri S.R. Adige, VC(A).

None for the applicant even on the second call. None for the Respondents either.

- This case was listed for Possible Final Hearing today but we note that none was present on the last two t three consequetive occasions and today is the formeth occasion. No one is present on behalf of the applicant.
- 3. In the circumstances, the OA is dismissed in default.

(Dr.A. Vedavalli)

Member (J)

(S.R. Adige)
Vice Chairman (A)

Mittal